Transport and Tourism; Dr. Satyanarayan Jatiya, Shri Vishambhar Prasad Nishad, Dr. Sasmit Patra, Shri Akhilesh Prasad Singh of the Committee on HRD; Prof. Ram Gopal Yadav, Dr. L. Hanumanthaiah and Shri K. Somaprasad of the Committee on Health and Family Welfare; Shri Jairam Ramesh and Shri Ravi Prakash Verma of the Committee on Science and Technology; Shri Anand Sharma and Shri Rakesh Sinha of the Committee on Home Affairs; Dr. K. Keshava Rao and Dr. Amee Yajnik of the Committee on Industry; Shri V. Vijayasai Reddy of the Committee on Commerce; Shri P. Wilson of the Committee on Personnel, Public Grievances, Law and Justice.

I expect the Members of this House to be fully present in the meetings of the Committees.

Each Member of the Department-related Standing Committee represents 25 Members of Parliament while deliberating in the Committee. If one Member is absent, the voice of 25 Members would not be heard.

I hence appeal to leaders of all the political parties inside the House, outside also, to ensure quantitative and qualitative functioning of these Committees in whom the Parliament has vested an important responsibility of functioning on its behalf.

I also heard some suggestions given by the Chairmen. I have taken note of it and after consulting the Secretariat, we will be moving ahead. ...(*Interruptions*)...

DR. K.V.P. RAMACHANDRA RAO (Telangana): Sir, most of the names you have mentioned are Chairmen. ...(*Interruptions*)...

MR. CHAIRMAN: Yes. Agreed. ...(*Interruptions*)... I have noticed it. ...(*Interruptions*)... I have also noticed. I have noticed, please. ...(*Interruptions*)...

SHRI MADHUSUDAN MISTRY (Gujarat): Sir, the Chairmen should not keep the meeting when the House is in session. They keep it either at 10 o'clock or 3 o'clock in the evening. ...(*Interruptions*)...

MR. CHAIRMAN: We are not discussing it now. I have informed you. I will keep your suggestions in mind. You can come and give me suggestions also. Yes, Shri Derek O'Brien.

## REGARDINGA SUGGESTION MADE BY A MEMBER FOR TAKING UPA SHORT DURATION DISCUSSION ON A CALLING ATTENTION MOTION

SHRI DEREK O'BRIEN (West Bengal): Sir, I seek your indulgence on a double point of order. I would make the first one under Rule 29.

MR. CHAIRMAN: There can be only one point of order; it cannot be double.

SHRI DEREK O'BRIEN: Sir, first, Rule 29(1) says, "A List of Business for the day shall be prepared by the Secretary General and a copy thereof shall be made available for the use of every Member." Sir, at the Business Advisory Committee meetings and all the meetings that we have had with you so far, it was decided that on Monday, Tuesday, Wednesday and Thursday, besides Legislative Business there would be one day for a Short Duration Discussion or a Calling Attention Motion.

MR. CHAIRMAN: That is known. That is not a point of order. You are making a suggestion or observation.

SHRI DEREK O'BRIEN: Sir, the List of Business does not have a Short Duration Discussion this week nor does it have a Calling Attention Motion, and today is the last day of the week. So, when do we get an opportunity...

MR. CHAIRMAN: I have taken note of what you are saying, but there is no point of order in this.

SHRI DEREK O'BRIEN: Sir, the point of order is about the List of Business.

MR. CHAIRMAN: I have already admitted a Calling Attention Motion. I am told the Minister is not well. That is why it has been taken for the next week.

SHRI DEREK O'BRIEN: Sir, this week there is no Calling Attention Motion and there is no Short Duration Discussion.

MR. CHAIRMAN: Zero Hour. Shrimati Jharna Das Baidya.

SHRI DEREK O'BRIEN: Sir, now Rule 267. There is one more point of order.

MR. CHAIRMAN: No, no. You cannot shout like that. Please... ...(*Interruptions*)... You can't raise two points of order simultaneously.

SHRI DEREK O'BRIEN: Sir, I am raising it under Rule 267. There has been another rape in Uttar Pradesh. ...(*Interruptions*)...

MR. CHAIRMAN: I have seen. ...(*Interruptions*)... You can't raise two points of order simultaneously. The Leader of the Opposition.

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Sir, I Totally support Mr. Derek.

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MR. CHAIRMAN: No, no. We are not discussing the issue.

SHRI GHULAM NABI AZAD: Sir, I TOTALly support this point. This was discussed in the Business Advisory Committee and also in the all-party meeting that there would be a Short Duration Discussion and also a Calling Attention Motion. In the last Session, it did not happen. In this Session also it is not happening. My submission, on behalf of the Opposition, would be that next week we must have at least two Short Duration Discussions and one Calling Attention Motion.

MR. CHAIRMAN: Actually, I have already admitted a Calling Attention Motion for today, but the Minister concerned spoke to me and conveyed to me in writing also that he is not well and he requested for it to be deferred to the next week. Accordingly, I have put it for Tuesday. I would keep the suggestion made by the Leader of the Opposition and also the point made by Shri Derek O' Brien in mind while taking up Business for the next week. SHRI DEREK O'BRIEN: Thank you, Sir.

MR. CHAIRMAN: Now, Shrimati Jharna Das Baidya.

प्रो. राम गोपाल यादव (उत्तर प्रदेश) : माननीय सभापति महोदय, ...(व्यवधान)... उत्तर प्रदेश के उन्नाव जिले के चित्रकूट में एक महिला का रेप करके उसे जलाकर मार दिया गया। ...(व्यवधान)...

MR. CHAIRMAN: Please, Ram Gopal ji, you are a senior Member. ...(*Interruptions*)... No, no. If I allow you, then everybody would say आप मुझे भी allow कीजिए। We have to ...(*Interruptions*)... Only what has been admitted would be taken up. Shrimati Jharna Das Baidya. ...(*Interruptions*)...

प्रो. राम गोपाल यादवः सभापति महोदय, ...

MR. CHAIRMAN: Shrimati Jharna Das Baidya. ...(Interruptions)... If you don't want Zero Hour, then I would. ...(Interruptions)...

श्री आनन्द शर्मा (हिमाचल प्रदेश): सभापति जी, इस विषय को सुनना चाहिए। ...(व्यवधान)...

श्री सभापति: नहीं, मैं किसी को नहीं सुनूंगा। जो सदस्य मुझसे मिलकर मेरी permission ले चुके हैं या लैटर के द्वारा मुझे convey कर दिया गया है और जिसे मैंने admit किया है, मैं उसी माननीय सदस्य को सुनूंगा। आनन्द शर्मा जी, please बैठिए। ...(व्यवधान)...

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, the Unnao victim. ...(Interruptions)...

SHRI DEREK O'BRIEN: Sir, the news came just now. ... (Interruptions) ....

## 12 Oral Answers [RAJYA SABHA]

श्री सभापतिः श्रीमती झरना दास बैद्य ...(व्यवधान)... आनन्द शर्मा जी, this will not go on record. ...(Interruptions)... This will not go on record. ...(Interruptions)... Do you not want Zero Hour?. ...(Interruptions)... Do you want Zero Hour or not? I want to take the sense of the House. ...(Interruptions)... If you want Zero Hour, then I would continue with Zero Hour and go through the Agenda. If you don't want it, I would go to Question Hour after adjourning it. ...(Interruptions)... आप लोग बताइए ...(व्यवधान)... No. This will not go on record. ...(Interruptions)...

The House is adjourned to meet at 1200 hours.

The House then adjourned at thirteen minutes past eleven of the clock.

The House reassembled at twelve of the clock,

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR RAY) in the Chair.

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR RAY): Hon. Members, for the first time, I am presiding over the proceedings during the Question Hour. So, I request for kind cooperation from all of you.

प्रो. राम गोपाल यादवः उपसभाध्यक्ष जी, हमें उन्नाव वाले मामले को दो बजे उठाने की अनुमति दी जाए।

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR RAY): Now, Question No.181.

## **ORAL ANSWERS TO QUESTIONS**

## Suspension of postal services in Kashmir

\*181. SHRIMATI VANDANA CHAVAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the Total number of post offices in Kashmir and the number of post offices that are currently functional;

(b) whether the postal services in Kashmir have been suspended or were suspended any time post 5th August, 2019;

(c) if so, the details thereof including the number of days for which postal services were suspended and the reasons therefor; and

(d) whether Government has taken any steps to address the disruption to routine functioning of Courts and other institutions that may have been affected by the suspension of postal services?